

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**

Petition No. 146/2006

In the matter of

Seeking directions for the method of charging transmission charges in case of extending supply from the existing Powergrid sub-station and for LILO of existing transmission line for laying and establishment of new lines and sub-stations by State Sector investing its own resources.

And in the matter of

Tamil Nadu Electricity Board, Chennai

... **Petitioner**

Vs

Power Grid Corporation of India Ltd, Gurgaon

... **Respondent**

Following were present:

1. Shri S. Sowmyanarayanan, TNEB
2. Shri G.Maickam, TNEB

**ORDER
(DATE OF HEARING: 13.2.2007)**

Heard. Admit.

2. The petitioner is directed to serve a copy of the petition on the respondent by 23.2.2007. A confirmation shall be filed by the petitioner latest by 2.3.2007.

3. To a query, the petitioner has clarified that he proposes to establish the new 400 kV sub-station and associated lines entirely on his own, i.e. at his cost without any expectation for sharing of their charges by the other SR constituents. He also proposes to construct the required bays in sub-station of the respondent, as also the required LILO of respondent's 400 kV line(s) at his cost.

4. The respondent may file its reply by 16.3.2007, with a copy to the petitioner, who may file its rejoinder, if any, latest by 30.3.2007.

5. List this petition on 24.4.2007.

sd-/

(BHANU BHUSHAN)
MEMBER
New Delhi dated the 13th February 2007

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(ASHOK BASU)
CHAIRPERSON